

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3450
ANSWERED ON:07.09.2007
REHABILITATION TO JHUGGI JHOPRI
Murmu Shri Hemlal;Nayak Shri Ananta

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has decided to allot cheap flats in place of plots under the Jhuggi Jhopri Rehabilitation Scheme as reported in `Dainik Jagran` dated August 10, 2007 ;
- (b) if so, the details thereof; and
- (c) the complete details of flats allotted/ proposed to be allotted under the said scheme ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): The Delhi Development Authority (DDA) has reported that it has, in its meeting held on 9.8.2007, decided that barring those cases where directions have been received from the Courts, plots should not be allotted in future for rehabilitation of eligible slum dwellers. Instead, they should be provided `low cost housing` flats. In view of this, DDA is to undertake construction of `low cost housing` projects/flats.